

**NATIONAL COMPANY LAW TRIBUNAL
GUWAHATI BENCH
GUWAHATI**

ORDER SHEET OF THE HEARING ON 3rd MAY, 2024, 03:00 P.M.

CP (IB)/4/GB/2024

**Present: 1. Hon'ble Member (Judicial), Smt. Bidisha Banerjee
2. Hon'ble Member (Technical), Shri D. Arvind**

In the Matter of	North Eastern Development Finance Corporation Ltd. (NEDFi) Vs M/s JSB Cement LLP
Under Section	U/s 7 of IBC, 2016

For Petitioner (s) : Mr. G. Das, Adv.

For Respondent (s) : Mr. J. Saha, Sr. Adv.

ORDER

Both sides Counsel present. Ld. Counsel for Respondents appears through VC. Seeks further 10 days' time to file their reply affidavit. Time granted.

List the matter before the regular Bench for arguments on **14.06.2024**.

Sd/-
D. Arvind
Member (Technical)

Sd/-
Bidisha Banerjee
Member (Judicial)